

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 605 of 2018**

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING.**

For the appellant(s): Mr. Nehru Mahto, Advocate.

For the respondent(s):

04/06.09.2021: Issue notice to respondents, for which, requisites etc. under registered cover with A/D as well as ordinary process must be filed within three weeks.

Anu/-

(ANANDA SEN, J.)